

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-51/2011/1120/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri M. Narayan,
Member, MACT,
Dhubri.

Dated Guwahati the th 9 February, 2023

Sub: **Earned leave .**

Ref:- Your letter No. MACT/ESSTT/DHU/02/2022-2023/74 dtd. 01.02.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **earned leave for 12 days from 20.02.2023 to 03.03.2023 along with station leave permission, from the evening of 17.02.2023 till the morning of 04.03.2023** (prefixing 18.02.2023 & 19.02.2023). Further, you have been asked to hand over charge to the District & Sessions Judge, Dhubri and in his absence next senior most Judicial officer available at the station before proceeding on leave.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-51/2011/1121-1122-1123/A, dated , 09-02-2023

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. A copy of the application in prescribed format is enclosed herewith.
2. The District & Sessions Judge, Dhubri .
3. The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)